THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/3207/A

From :- Shri Kaushik Kumar Sharma ,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
Judge, NDPS Court, Kamrup(M).

Dated Guwahati, the 5th August, 2021.

Sub:- **Station Leave.**

Ref:- Email dated 05.08.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 05.08.2021 till the morning of 06.08.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/32081 dated 5.8.2021

Copy to.

1. The Project Manager, Gauhati High Court.

05/8/21

JT.REGISTRAR (VIGILANCE)